12	मणिपुरी	3356	744
13	गुजराती	28191	16398
14	मराठी	53629	22016
15	विंघी	125	93
16	मलयालम	9821	5395
17	कन्नह	33620	13127
18	कश्मीरी	60	11
19	গুল্ম	11246	1692

स्रोत: राष्ट्रीय शैक्षिक अनुसंधान व प्रशिक्षण परिषद् (1986) द्वारा आयोजित 5वां अन्त्रिका भारतीय शैक्षिक सर्वेक्षण (

 पूर्व प्राथमिक स्कूलों के बारे में परिषद् ने इसी प्रकार के आंकड़े इकटठे नहीं किए।

Abolition of degrees in universities

*250. DR NARREDDY THULASI REDDY: SHRI MENTAY PADMANABHAM:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether there is any proposal under Government's consideration to abolish degrees in Universities;
- (b) if so, the details thereof along with the alternative system proposed to be evolved; and
 - (e) if not, the reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) to (c) National Policy on Education 1986, envisages that a beginning will be made in delinking degrees from jobs in selected areas, particularly in services for which a university degree need not be a necessary qualification. No proposal for abolishing degrees in Universities is under consideration of the Government. The 'National Policy on Education visualises that, concomitant with de-linking, an appropriate machinery, such as a National Evaluation Organisation will be established, in appropriate phases, to conduct tests on a voluntary basis, to determine the suitability of candidates for specified jobs and to pave the way for the emergence of norms of comparable competence across the nation.

Some progress has been made in identifying jobs in Central Government for which a university degree is hot a necessary qualification.

Action has already been initiated to operationalise the National Evaluation Organisation by registering a Society for the purpose.

Payment of Undisputed Shares on Sardar Sarovar Project by Party States

*251. SHRI VITHALBHAI M. PATEL: SHRI CHHOTUBHAI PATEL:

Will the Minister of WATER RESOURCES be pleased to refer to answer to Starred Question 65 given in the Rajya Sabha on the 26th February, 1993 and state:

- (a) whether it is a fact that partner States—Madhya Pradesh, Maharashtra and Rajasthan of Sardar Sarovar Project have not paid undisputed shares of expenditure uptill today; and
- (b) if so, what steps Government are taking to clear the dues of partner States of Sardar Sarovar Project?

THE MINISTER OF WATER RESOUR-CES AND THE MINISTER OF PARLIA-MENTARY AFFAIRS (SHRI VIDYA-CHARAN SHUKLA): (a) and (b) Yes, Sir. The issue regarding payment of share costs on Sardar Sarovar Project to the Government of Gujarat by other party States has been discussed in the meetings of Narmada Control Authority and Sardar Sarovar Construction Advisory Committee and the States have been appraised of the need for immediate settlement of outstanding dues to the Government of Gujarat. This issue has also been considered by the Review Committee for Narmada Control Authority in its meeting of 6-2-93 and it has been resolved that undisputed shares should be settled by the party States before March, 1993, even partially. The States with dues have also agreed to decide the issue through bilateral meetings with Guiarat.

Refresher Course for Teachers

- *252. SHRI SHANTI TYAGI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) whether it is a fact that the scheme of three week refresher course for teachers of the middle and senior secondary schools under the Delhi Administration as recommended by the Chattopadhyaya Commission has started functioning;
 - (b) if so, the details thereof and the number